



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/749/IB/2018
NAME OF THE PETITIONER(S) : SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA
NAME OF THE RESPONDENT(S) : CHANDRA ROYAL INN PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

	K. Moosilly	Counsel for Respondent	
	Edural Sankar	Counsel to Respondent	

ORDER

Counsel representing both parties are present. Counsel for Respondent filed counter and furnished copy to the other side. At request, time is enlarged for hearing submissions in this regard. Put up on 21.08.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)